

detailed examination. The Government of Meghalaya was requested for Detailed Project Report (DPR) of the project on 01.09.2009.

(b) The project "San Ker Charitable trust at Mawroh, Shillong" appears in the Priority List 2009-10 of Meghalaya but it has not been retained.

(c) and (d) The NLCPR Committee considers the annual Priority Lists submitted by State Governments and retains projects from it on their merit. Only such retained projects are considered for approval under NLCPR after their detailed examination.

(e) and (f) Immediately after retention, the State Governments are asked to submit the DPRs of retained projects. These DPRs are examined techno-economically with the help of concerned line Ministries. On their techno-economic clearance the projects are put up to the NLCPR Committee for approval/ sanction.

Encroachment in Sanjay Van

1852. SHRI BRIJ BHUSHAN TIWARI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government is aware of the fact that the Sanjay Van near JNU in South Delhi is being encroached upon even though it is a protected ridge area;

(b) whether it is a fact that crimes are on the rise around nearby areas owing to thick jungle and nonchalance attitude of police;

(c) whether it is also a fact that trees are being cut illegally there and the Van has become a dumping ground for home waste which is killing the vegetation of the Van; and

(d) if so, the action Government has taken or proposes to take to check encroachment and crime in nearby areas like Mehrauli, Katwaria Sarai and Aruna Asaf Ali Road?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) Yes Sir. As reported by the Delhi Development Authority (DDA), the encroachments in Sanjay Van near JNU are very old and even more than 15 years old. Most of it relate to religious Monuments (Mandir and Masjid), Institutional, Kabristan, Graveyard, Cremation ground, Government building etc., No new encroachment has been permitted since the last more than 15 years.

(b) As reported by the Office of the Commissioner of Police, Delhi, no case has been reported from Sanjay Van. Recently the jurisdiction of Police Station Mehrauli was reorganized and a new Police Station Vasant Kunj North is created to help the better policing of this area. Analyzing the comparative crime report of the present year with the last year, it has been observed the crime rate has marginally increased in the area. The details are given in the Statement (See below).

(c) As reported by the Delhi Development Authority (DDA), it is not correct. The cutting of trees is not permitted. However, some home waste was dumped by some unknown persons at night from time to time which has been removed immediately thereafter.

(d) As reported by the Deputy Commissioner of Police, Delhi, all out efforts are being made to check encroachment and crime. Motor cycle patrolling, foot patrolling are being carried out from time to time and anti snatching picket, checking of vehicles is also being conducted in order to prevent any other crime in the area by Delhi Police.

The State Government has taken various steps to safeguard the forest land from the encroachers through regular inspections by field staff with better communication system.

Statement

*Reported crime nearby Sanjay Van (Katwaria Sarai), Qutub Institutional Area,
Aruna Asaf Ali Road for the year 2008 (upto 15.11.2008) and 2009
(upto 15.11.2009)*

Head	2008 (upto 15.11.2008)			2009 (upto 15.11.2009)		
	Reported	Worked out	Persons arrested	Reported	Worked out	Persons arrested
1	2	3	4	5	6	7
Murder	—	—	—	01	01	01
Robbery	01	01	04	—	—	—
Rape	—	—	—	01	01	01
Snatching	02	01	03	—	—	—
Burglary	02	—	—	02	01	01
Mo of Women	—	—	—	02	02	02
Heart	01	01	02	—	—	—
Fatal Accident	04	01	01	05	04	04
Simple Accident	13	10	10	10	08	08
Kidnapping	01	01	01	—	—	—
Cheating	03	02	03	04	03	04
House theft	07	01	02	03	—	—
M.V. theft	10	01	01	18	02	02

1	2	3	4	5	6	7
Other theft	—	—	—	04	02	02
Other IPC	08	06	14	20	19	29
Arms Act	01	01	01	—	—	—
Excise Act	04	04	05	02	02	02
TOTAL	57	30	47	72	45	56
GRAND TOTAL		134			173	

Encroachment of land in Kaziranga National Park

1853. SHRI KUMAR DEEPAK DAS: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that there is a huge encroachment of land in the Kaziranga National Park;

(b) if so, the details thereof; and

(c) the action taken for removal of the encroachments?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) As reported by the State, there are no encroachments within the National Park.

(b) and (c) Question does not arise.

Climate Change - projection and plans

1854. DR. GYAN PRAKASH PILANIA:

SHRI LALIT KISHORE CHATURVEDI:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the details of the findings of the Intergovernmental Panel on Climate Change, 4th Assessment Report published in 2007;

(b) whether climate change projections indicate increased risk of more intense, frequent and longer lasting heat waves, summer dryness and greater risk of drought, as well as floods;

(c) the salient features of the National Action Plan on Climate Change released on the 30 June 2008; and

(d) the follow-up action taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) and (b) The Fourth Assessment Report of the Intergovernmental